

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1525/2015

The 18th day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Ms. Sejal M. Dave,
Sr. TOA (P),
HRMS Staff No.198107298

Last posted at:-
BSNL-NTR-Kidwai Bhawan,
Staff Section
R/o A-55 B, Lajpat Nagar-II,
New Delhi-110024,
Aged about 55 years

Presently transferred to:
Principal General Manager Telephones,
Pune. .. Applicant

(By Advocate: Shri Malaya Chand)

Versus

1. BSNL through its
Chairman-cum-MD
Corporate,
Janpath,
New Delhi.
2. CGMT, NTR,
Chief General Manager (Telecommunication)
Kidwai Bhawan,
Janpath, New Delhi.
3. General Manager (Administration),
Principal General Manager Telephones,
Pune. .. Respondents

(By Advocate: Shri R.V. Sinha with Shri Amit Sinha)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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